

(b) if go, the detail* of the expansion plan drawn up by BPCL with regard to LPG, refinery etc; and

(c) the details of fund earmarked thereof?

Projects	Estimated investment (Rs.in crores)
(1) Bombay-Manmad product pipeline	398.62
(2) Cochin-Karur product pipeline	493.80
(3) Central India Refinery (CIR) to Kanpur product pipeline	509.60
(4) HSD Desulphurisation Unit	350.00
(5) Lead Free Gasoline for Bombay (MTBE)	32.70
(6) Additional product Tankage	93.37
(7) Import facilities of LPG at Nhava -Sheva	63.00
(8) New LPG bottling Plants	96.00
(9) Marketing Terminal at Sikka	603.30
(10) Product Terminal at CIR	391.43
Joint Venture Products :	
(i) JVC with M/s. Oman Oil Co. (Central India Refinery Project)	551.00*
(ii) JVC with IBP (Numaligarh refinery)	275.00*
(iii) JVC with M/s Shell for Mktg. of lubricants etc.	63.70*
(iv) JVC with GGCL for infrastructure facilities for import of petroleum Products.	100.00

*Represents BPCL's share of equity.

Targets and Achievements in Petroleum Sector

2381. SHRI K. M. KHAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether some production target for petroleum and natural gas was fixed for J 994-95;

(b) if so, details thereof with results of achievements made as on 30th November, 1994;

(c) whether Government propose to fix production target for Petroleum and Natural Gas for 1995-96;

(d) if so, details thereof with steps to be taken in this regards;

(e) whether any target for import of crude has been fixed for 1995-96; and

(f) if so, details thereof with steps to reduce it in future?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) and (b) The target for crude oil production and natural gas sales during 1994-95 is about 32.30 million tonne and about 15,000 million cubic

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) Yes, Sir.

(b) and (c) Major projects proposed to be undertaken by the BPCL are given below :—

metres, respectively. As against these targets the achievements during the period April-November, 1994 are about 20.98 million tonnes of crude oil and about 10.40 million cubic meters of natural gas.

(c) and (d) Targets for 1995-96 are yet to be fixed.

(e) and (f) The import plan for 1995-96 is yet to be finalised. To reduce imports Government have initiated a number of steps to augment indigenous production of crude, to promote conservation of petroleum products in various fields, to increase the refining capacity etc.

Appointment of LPG Dealers

2382. SHRI JOYANTA ROY :

SHRI DEBABRATA BISWAS :

Will the the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what is the total number of LPG dealers (State-wise) appointed by the Petroleum Ministry till date; and

(b) the State-wise action plan for issuance of new LPG dealerships in the year 1995-96?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) and (b) As on 1-10-1994, there were 4434 LPG distributorships functioning all over the country. Proposals for 623 LPG distributorships have been included in the current LPG Marketing Plan 1992-94, selection for which is underway through State-wise/Region-wise Oil Selection Boards. State-wise information is given in the statement annexed.

Statement

State	Statewise LPG distributors as on 1-10-1994	Statewise LPG Marketing Plan 1992-94
1. Andhra Pradesh	387	40
2. Arunachal Pradesh	14	2
3. Assam	114	17
4. Bihar	165	29
5. Goa	28	2
6. Gujarat	307	65
7. Haryana	136	32
8. Himachal Pradesh	59	1
9. Jammu & Kashmir	70	1
10. Karnataka	264	22
11. Kerala	180	14
12. Madhya Pradesh	251	54
13. Maharashtra	583	76
14. Manipur	12	3
15. Meghalaya	15	2
16. Mizoram	10	3
17. Nagaland	14	2
18. Orissa	91	6
19. Punjab	195	35
20. Rajasthan	186	25
21. Sikkim	2	—
22. Tamil Nadu	326	50
23. Tripura	10	3
24. Uttar Pradesh	507	72
25. West Bengal	239	34
26. Delhi	232	27
<i>Union Territories</i>		
1. Andaman & Nicobar	1	—
2. Chandigarh	26	2
3. Dadra & Nagar Haveli	1	—
4. Daman & Diu	2	—
5. Lakshadweep	1	—
6. Pondicherry	6	4
TOTAL :	4434	623

OH Drilling in HtmadMi PredMfc by ONGC

2383. SHRI SUSHIL BARONGPA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased state :

(a) whether it is a fact that the target fixed for drilling operations in respect of oil and natural gas in Himachal Pradesh could never be achieved in the prescribed time-schedule ;

(b) what were the reasons for stopping the drilling of Changartalai-1 well without its completion which was targeted to be drilled upto 6000 meters, by Mahindra & Mahindra Company ;

(c) whether it is also a fact that the rig used by the Mahindra and Mahindra Company was very old and that was declared useless by the French Company; and

(d) if so, what are the plans Government to get the drilling work completed in respect of oil and natural gas in Himachal Pradesh within its prescribed time-schedule;

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA) : (a) and (b) No, Sir, However, drilling targets were not achieved in 1992-93 owing to the early termination of drilling in Changartalai-1. The drilling in Changartalai was stopped since the available data indicated adverse reservoir characteristics in the undrilled section.

(c) The rig was capable of drilling up to the target depth.

(d) As per the approved drilling plan, no activities are envisaged during the remaining part of VOT Plan.

Supply of Petroleum Products to Gujarat

2384. SHRI ANANTRAY DEVSHANKAR DAVE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government are aware of the inadequate supply of petroleum products to Gujrat State; and

(b) if so, the steps taken or proposed to be taken to ensure supply of all petroleum products according to the demand of the State?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) There are no such reports.

(b) Does not arise.